

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 31 of 2009 &  
IA No. 61 of 2009**

**Dated: 31<sup>st</sup> August, 2009**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. H.L. Bajaj, Technical Member**

**Steel Manufacturer Association of Kerala ... Appellant (s)**

**Versus**

**Kerala State Electricity Regulatory Commission & Anr. ... Respondent (s)**

Counsel for the Appellant/ (s) : Mr. Ashok Panigrahi.

Counsel for the Respondent (s) : Mr. M.T. George,  
Ms. Smitha Rani for KSEB.  
Ms. Bina Madhavan,  
Mr. Tarun Satija for KSERC.

**ORDER**

At the request of the counsel for the parties post the  
matter on **2.9.2009.**

**(H.L. Bajaj)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**